

THE ADMINISTRATION OF UNION TERRRITORY OF LADAKH HEALTH AND MEDICAL EDUCATION DEPARTMENT

Civil Secretariat, Ladakh.

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Subject: Revised guidelines for Home Isolation of very mild/pre-symptomatic

COVID-19 cases.

Reference- Guidelines dated 10th May, 2020 issued by the Ministry of Health and

Family Welfare, Government of India.

Order No: 14-LA (H&ME) of 2020 Dated: - 10 /06/ 2020

1. Whereas the Ministry of Health and Family Welfare, Government of India issued guidelines dated 27th April 2020 regarding home isolation of very mild/ pre-symptomatic patients.

2. Whereas in supersession of aforesaid the Ministry has issued revised guidelines on the subject wherein during the containment phase the patients should be clinically assigned as very mild/mild, moderate or severe and accordingly admitted to (i) COVID Care Center, (ii) Dedicated COVID Health Center or (iii) Dedicated COVID Hospital respectively.

- 3. Whereas now as per the revised guidelines the very mild/pre-symptomatic patients having the requisite facility at his/her residence for self-isolation will have the option for home isolation.
- 4. Whereas the eligibility for home isolation has been further mentioned as below-
- i. In addition to requisite facility at their residence for self-isolation and also for quarantining the family contacts, a care giver should be available to provide care on 24*7 basis.
- ii. The care giver and all close contacts of such cases should take Hydroxychloroquine prophylaxis as per protocol as prescribed by the treating medical officer.
- iii. The Arogya Setu App should be downloaded on mobile and remain active at all times.
- iv. The patient should further fill in an undertaking on self-isolation (Annexure I) and follow the home quarantine guidelines for becoming eligible for home isolation.
- v. The required instructions for the care giver and the patients as in **Annexure II** should be strictly followed.
- 5. Whereas if the patient develops serious signs or symptoms immediate medical attention be sought.
- 6. Whereas the norms for discontinuation of home isolation is after 17 days of onset of symptoms (or date of sampling, for pre-symptomatic cases) and no fever for 10 days. There is no need for testing after the home isolation period is over.
- 7. In view of the aforesaid guidelines dated 10th May, 2020 which stands issued in supersession of guidelines dated 27th April, 2020, it is hereby ordered that above protocol on home isolation of patients shall be strictly implemented by the concerned District Magistrates/ Chairman, DDMA of both the districts and the Director, Health and Medical Education, Ladakh in letter and spirit.
- 8. Further the aforesaid officers shall forthwith disseminate the above guidelines (copy enclosed) for compliance on the part of all Health care professionals and other officers/officials delegated with duties for preventing the transmission of COVID-19.

This issues with the approval of the Competent Authority.

Sd/-

(Rigzian Sampheal) IAS Commissioner/Secretary

Health & Medical Education Department

0.06.2020 No

No:- LA/H&ME(Order)UTL/2020(03)

Dated:-10 /06/ 2020

Copy to the-

- 1. District Magistrates/ Chairman, DDMA, Leh/ Kargil Districts for compliance.
- 2. Director Health and Medical Education compliance.
- 3. Chief Medical Officers Leh/Kargil for compliance.
- 4. OSD to Hon'ble Lt. Governor, UT Ladakh for information of Hon'ble Lt. Governor.
- 5. OSD to Advisor for information of Advisor to Hon'ble Lieutenant Governor
- 6. OSD to Secretary for information of Secretary/ Divisional Commissioner Ladakh.
- 7. District Informatics Officer, NIC, Ladakh for uploading on UT Website.
- 8. OSD to Commissioner/Secretary, H&ME for information of Commissioner/Secretary.

9. Order File/Office file.

(Sonam Chosdon) Under Secretary

Health & Medical Education Department